

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 02.09.2013
Court No. 3
Item No. 47

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 8523 OF 2011
WITH PRAYER FOR INTERIM RELIEF

M/S JIVARAM OIL ENTERPRISES (P) LTD.

...PETITIONERS

VERSUS

STATE OF U.P. & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 15.03.2011, when the Court was pleased to pass the following order:-
"Delay condoned.

In view of decision of this Court in V.N. Devadoss Vs. Chief Revenue Control Officer cum Inspector and others, issue notice."

Accordingly, show cause notice was issued to all the 5 respondents.

Service of show cause notice is complete in respect of all the 5 respondents by way of Vakalatnama and Memo of Appearance filed by Mr. Vinay Garg, alongwith Counter Affidavit.

The matter above mentioned was listed before the Court of Ld. Registrar on 08.04.2013, when the following order was passed:
"Matter is complete in all respects.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules."

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 30th day of August, 2013.

ASSISTANT REGISTRAR

Copy to:

Mrs. Rachna Joshi Issar, Advocate

Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR